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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 26.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP07/16	-	Hearing	241/242	Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. PRAVARSHINI
for
PRAMOD NAIR
8938663639

COUNSEL FOR R-6 & R-8

2. Madhu. N. Rao, Counsel for Petitioners
Advocate
P1, P2 & P3

Counsel for petitioner is present. Shri Pramod Nair has filed vakalat for R-6. Counsel for respondents requested time to file objections on behalf of R-6.

For filing objections on behalf of R-6, time granted finally to 09.08.2017. No further adjournment will be given.

MEMBER (J)

MEMBER (T)